

Central Administrative Tribunal
Principal Bench

O.A. No. 1389 of 1998

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New Delhi, dated this the 23rd September, 1998

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN ((A))

S/Shri

1. Dinesh Poddar,
R/o I/26. IARI Pusa Complex,
New Delhi.

2. Vinod Poddar,

3. Naveen Kumar,

4. Nagender Paswan

5. Girdhari Lal

6. Inder Dev Mahto
(By Advocate: Shri S.L.Hans)

.... Applicants

Versus

1. Union of India through
the Director General,
ICAR, Krishan Bhawan, New Delhi.

2. The Director (Admn.),
IARI, Pusa, New Delhi.

3. Daya Ram Sagar

4. Shri Krishan Lal
(By Advocate: Ms. Geetanjali proxy
counsel for Shri V.K.Rao)

.... Respondentss

O R D E R (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A))

Ms. Geetanjali appeared and prayed for four weeks to file reply. At that point of time applicant's counsel was not present. However, applicant's counsel Shri S.L. Hans appeared later and prayed for permission to withdraw the O.A. Permission is granted and the O.A. is dismissed as withdrawn.


(S.R. Adige)

/GK/

Vice Chairman (A)